IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA(CAA)-89(ND)/2017

IN THE MATTER OF:

M/s. Raghunath Equipment Pvt. Limited

... PETITIONER

SECTION:

Under Section 230-232

Order delivered on 01.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

: Ms. Shalini Sharma, Company Secretary

For the Respondents

: -

ORDER

Ms. Shalini Sharma, Company Secretary on behalf of the petitioner is present. At her request, the matter is adjourned to 02.8.2017, due to paucity of time.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 01.8.2017